

(c) the amount proposed to be borne by the Union Government for that project?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (c). On the basis of a proposal received from the Government of Karnataka, the Central Department of Tourism has approved in principle the project for construction of a beach resort at Karwar at an estimated cost of Rs. 13.33 lakhs subject to availability of land for the project and submission of detailed plans and estimates.

Electronics Technology Centre In Madhya Pradesh

2262. SHRIPARASRAMBHARDWAJ: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to establish a major electronics technology centre in the country as a joint venture of the Tribal Welfare Department of the Madhya Pradesh and Department of Electronics of Union Government; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT ATOMIC ENERGY, ELECTRONICS, AND SPACE (SHRI K.R. NARAYANAN): (a) and (b). Department of Electronics have signed a Memorandum of Understanding with the State Government of Madhya Pradesh for setting up a joint R & D Centre called Rural Electronics Technology Centre as a pilot project for undertaking R & D in areas of interest to Rural Development and vocational training for weaker sections of society including tribal people.

Scheme to Award Prizes to Writers on Tourism

2263. SHRIMATI JAYANTI PATNAIK: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Department of Tourism has decided to start a scheme to award prizes to writers of original books in Hindi on subjects connected with tourism;

(b) if so, whether Government also propose to introduce the scheme to encourage the writers to write the books connected with tourism in regional languages; and

(c) if so, the steps taken in the regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Review of Recruitment Rules

2264. SHRIRAMSAMUJHAWAN: Will the PRIME MINISTER be pleased to state:

(a) whether under the orders of the Department of Personnel and Training recruitment rules which were framed before 1975 are to be reviewed once in five years;

(b) if so, whether the instructions issued by the Department of Personnel and Training are not being followed by the various Ministries; and

(c) if so, the steps taken to get confirmation from all the Ministries for the implementation of these instructions?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (c). In the guidelines issued by the Department of Personnel & Training on 18.3.1988, it has been laid down that recruitment rules should be reviewed once in five years with a view to effecting such changes as are necessary to bring them in conformity with the changed position, including addition to or reduction in the strength of the lower and higher level posts. The review/updating of recruitment rules in accordance with these instructions is a continuous process. The progress of review is not being monitored centrally by the Department of Personnel & Training.

Improvement in Self Employment Programmes

2265. SHRI PRAKASH V. PATIL: Will the Minister of PROGRAMME IMPLEMEN-

Integrated Rural Development Programme

TATION be pleased to state:

(a) whether through the implementation of the 20-Point Programme in Maharashtra, there has been improvement in the segment of self employment; and

(b) if so, the details thereof since the commencement of the 20-Point Programme?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI):

(a) Yes, Sir.

(b) Integrated Rural Development Programme is a Self-employment Programme covered under the 20-Point Programme. The details of the implementation of the Integrated Rural Development Programme for the year 1982-83 (upto January, 89) in Maharashtra are given below:

*(Nos. of families Unit in
Thousand Nos.)*

<i>Year</i>	<i>Target</i>	<i>Achievement</i>
<i>1</i>	<i>2</i>	<i>3</i>
1982-83	237	230
1983-84	178	223
1984-85	178	216
1985-86	301	190
1986-87	220	238
1987-88	277	293
1988-89	181	185

(April'88, Jan.'89)